

BEFORE THE SUPREME COURT SPECIAL LOK ADALAT
PROCEEDING OF

Civil Appeal No(s). 916-921/2016

M/S. U.P. TRANSFORMERS INDIA PVT. LTD.

Appellant(s)

VERSUS

COMMISSIONER OF INCOME TAX (CENTRAL), KANPUR

Respondent(s)

Date : 23-08-2026

PRESENT

HON'BLE MR. JUSTICE K.V. VISWANATHAN
HON'BLE MR. JUSTICE ARUN PALLI
DR. ADITYA SONDHI, SENIOR ADVOCATE
MS. N.S. NAPPINAI, SENIOR ADVOCATE
MS. SHRIYA MAINI, ADVOCATE ON RECORD

For Appellant(s) Mr. Pawanshree Agrawal, AOR
Ms. Kamana Divya Sree, Adv.
Ms. Kriti Jain, Adv.
Ms. Solanki Das, Adv.

For Respondent(s) Mr. Sudarshan Lamba, AOR
Mr. V Chandrashekhara Bharathi, Adv.

A W A R D

1. It is submitted that there is no settlement. The matter pertains to interpretation of provisions of the Income Tax Act.

2. List the matters before Court.

(ASHA SUNDRIYAL)
DEPUTY REGISTRAR

(MANOJ KUMAR)
COURT MASTER (NSH)